

DISTRICT & SESSIONS COURT, PUNE.

- Read :** (i) Hon'ble High Court Letter bearing No. Insp-I/40/2021, dated 10.06.2021, along with Circular dtd.09.06.2021.
- (ii) Hon'ble High Court Letter bearing No. Insp-I/33/2021, dated 16.04.2021, along with Circular/SOP dtd.16.04.2021.
- (iii) District Court Office Order Nos. B-16(ii)/39/2021, dated 14-06-2021 (for P.C.M.C.), B-16(ii)/42/2021, dated 22-06-2021 (for P.M.C.), and B-16(ii)/44/2021, dated 25-06-2021 (for Talukas).
- (iv) Hon'ble High Court Letter bearing No. Insp-I/48/2021, dated 02.07.2021, along with Circular/SOP dtd.01.07.2021.

No. B-16(ii)/ 45 /2021,

Dated : 05-07-2021.

OFFICE ORDER

WHEREAS, the Hon'ble Bombay High Court, has been pleased to modify the circular dated 16.04.2021 to the extent it is applicable to the functioning of the respective subordinate Courts in the State of Maharashtra, vide above referred SOP at reference No. (i), w.e.f. 05.07.2021, till further order, as under :

(1) The Bar Room/s within the premises of the Courts included in Level - 2 to Level - 5, are allowed to remain open during the Court working hours, with following protocol to be strictly adhered to by the advocates :

- (a) Advocates are permitted to use such Bar Room/s with 50% of its sitting capacity.

- (b) Such Bar Room should have cross ventilation.
- (c) The advocates using the Bar Room/s should wear two masks and shall strictly follow the COVID appropriate behaviour.
- (d) It shall be the responsibility of the respective Bar Association to ensure that all the above protocols are followed strictly.

(2) If any single breach of the above said protocols is noticed, such Bar Room/s will be closed down, by the undersigned.

(3) All the Courts in Pune Judicial District shall remain open/functional on every 1st, 3rd and 5th working Saturday.

(4) All the other provisions of the earlier Circular dated 09.06.2021 at reference No. (i), read with circular dated 16.04.2021 at reference No. (ii), shall apply mutatis mutandis.

This order shall come in force w.e.f. 05.07.2021 and shall remain in force until further order.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Sd/-xxx

(Neeraj P. Dhote)

Pune.

Dated: 05-07-2021.

Principal District & Sessions Judge, Pune.

.....

Encl. :Hon'ble Bombay High Court, SOP dtd. 01.07.2021.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 45 /2021,
District & Sessions Court,
Pune.

Date: 05.07.2021

By Order,


Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, Judicial District, Pune.